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BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No. 742/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th January 2018, 10.30 A.M

Name of the Company	Ashok Kumar Bala & Anr-Vs- Bala & Sons Pvt.Ltd. & Ors.		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

① Mr. Niladri Khanna, Advocates for the petitioners. *[Signature]*
18/1/18

② Anirudhya Dutta, Advocate

Respondent No. 7

A. Dutta
18/1/18

1. MS. NEHA SOMANI,
Practising Company Secretary

R1 & R2

Somani
18/1/2018

ORDER

Ld. Counsel for the petitioner is present. Ld. Counsel for Respondent Nos.1,2 and 7 are present.

Ld. Counsel appearing for the petitioner prays for an adjournment. Prayer is allowed.

List on 26.02.2018 for hearing.

Sd

(Jinan K.R.)
Member (Judicial)

Sd

(V.P. Singh)
Member (Judicial)